

<i>District</i>	<i>Amount allocated</i>
3. Tehri Garhwal	339.94
4. Dehradun	318.49
5. Pauri Garhwal	461.13
6. Pithoragarh	355.13
7. Almora	567.92
8. Nainital	778.54

Besides, an additional amount of Rs. 7.25 crores has also been released for construction of 5000 houses for the target group of Scheduled Castes/Scheduled Tribes below poverty line to the districts effected by earth quake.

Transportation and Distribution of Imported Fertilisers

942. SHRI JEEWAN SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the work of handling, transportation and distribution of imported fertilisers and other raw materials such as Urea, DAP and Potash from the ports is entrusted to a handling agency by inviting tenders from different handling agencies; and

(b) if so, the procedure being adopted in this regard at present?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (DR. CHINTA MOHAN): (a) Handling of imported non-potassic fertilisers like DAP, Urea and NPK at the Indian ports, their transportation and distribution within the country is entrusted to a handling agency by inviting limited tenders. The potassic fertilisers (Muriate of Potash and Sulphate of Potash) are handled solely by Indian Potash

Limited (IPL) and the remuneration per tonne payable to IPL is determined on the basis of the items of expenditure found admissible after scrutiny of the Annual Accounts and all the relevant data for the period in question.

(b) For handling non-potassic fertilisers, tenders are invited on annual basis from all major fertiliser manufacturers in the public, cooperative, private and joint sector. Efforts are also made by a Negotiating Committee to bring about reduction in rates. The terms and conditions for inviting tenders and final decision on the acceptance of the lowest tender is taken with the approval of the Ministry of Finance.

Expenditure incurred on Purchase/Exhibition of Paintings

943. SHRI KARIYA MUNDA: Will the PRIME MINISTER be pleased to state:

(a) the details of the expenditures incurred on purchase of paintings and organising exhibitions of paintings by each public sector undertaking under the Department of Electronics;

(b) whether huge expenses are made by these public sector undertakings at the instance of wives of top executives;